

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 109

CP (IB) No. 358/Chd/Pb/2022

IN THE MATTER OF:

Creative Consortium

...Petitioner

Vs.

Motia Constructions Ltd.

...Respondent

Under Section: 9, IBC 2016

Order delivered on 07.05.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Petitioner: Mr. Anil Kumar Aggarwal, Advocate
For the Respondent: Mr. Jatin Bansal, Advocate

ORDER

Written submissions have been filed by Ld. Counsel for the Petitioner vide Diary No. 02807/5 dated 29.12.2023. The same are taken on record. A date is requested by Ld. counsel for the respondent for filing short written submissions. Let the same be filed at least one week before the next date of hearing. List the matter for arguments on 09.07.2024.

Sd/-

(L. N. GUPTA)
MEMBER (T)

Sd/-

(HARNAM SINGH THAKUR)
MEMBER (J)

Preeti